

1	2	3	4	5
27.	Rajasthan	49,30,829	34,85,570	70.69
28.	Sikkim	84,120	92,589	110.07
29.	Tamil Nadu	1,77,21,896	38,48,610	21.72
30.	Telangana	50,27,987	20,31,701	40.41
31.	Tripura	4,53,586	1,97,434	43.53
32.	Uttar Pradesh	1,10,29,458	58,70,812	53.23
33.	Uttarakhand	14,85,250	10,20,674	68.72
34.	West Bengal	56,23,805	20,39,216	36.26
TOTAL Phases III and IV		11,41,99,758	6,82,85,172	59.79
TOTAL Phases III and IV excluding Tamil Nadu		9,64,77,862	6,44,36,562	66.79

**Loss to print and electronic media in Jammu and Kashmir**

1681. MIR MOHAMMAD FAYAZ: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that a closure of 5-6 months in Kashmir valley led to a great loss to the print and electronic media in Jammu and Kashmir;

(b) if so, the details thereof;

(c) whether Government has any special plan for providing relief to the newspapers by increasing DAVP rates for that area; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) No, Sir. DAVP has issued advertisements on regular basis to the newspapers published from Jammu and Kashmir during the period under reference.

The Audio-Visual campaigns released through DAVP for Pan-India or State/Region's are as per the requirement of the Client Ministry in terms of focus areas, target groups to be reached, message to be delivered and campaign duration amongst other things. Since the campaigns on TV are telecast across the States, wherein the viewer of Jammu and Kashmir are in a position to receive the broadcast signals of all the TV channels telecast from within or outside the State there would be hardly any impact of such ground situation.

(c) and (d) DAVP makes every effort to release advertisements to newspapers with special emphasis on Jammu and Kashmir and other remote areas as mentioned in the Print Media Advertisement Policy-2016.

#### **Establishment of FM stations**

†1682. SHRI RAM VICHAR NETAM: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that Ministry has permitted to establish 116 new FM stations in the country;

(b) if so, the details thereof, State-wise including Chhattisgarh;

(c) the time-frame fixed by Government to establish these stations; and

(d) the details of FM stations functioning at present in Chhattisgarh, region-wise?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (COL. RAJYAVARDHAN SINGH RATHORE): (a) and (b) Prasar Bharati has informed that as far as AIR is concerned, 113 new FM Stations including 52 nos. of 100 W FM Relay Stations have been approved during the Twelfth Plan period. State-wise details are given in Statement-I (*See below*). In addition, new FM stations at Ambikapur (Chhattisgarh), Chhatarpur (MP) and Kota (Raj.) have been commissioned recently.

(c) The completion time to set up these stations cannot be specified at this stage as these stations are presently at various phases of installation.

(d) Details of the existing FM radio stations functioning in Chhattisgarh are given in Statement-II.

#### **Statement-I**

*List of 113 places where FM Transmitters approved to be set up under Twelfth Plan including Cont. Schemes of earlier Plans*

Sl. No.	Place	State	Power of new FM Transmitter
1	2	3	4
1.	Kakinada	Andhra Pradesh	10 kW
2.	Anini/Namsai	Arunachal Pradesh	1 kW
3.	Bomdila	Arunachal Pradesh	1 kW
4.	Changlang	Arunachal Pradesh	1 kW

† Original notice of the question was received in Hindi.